

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KMG A TO Z
SYSTEMS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KMG A TO Z SYSTEMS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/12/1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1999PTC102816
5.	Address of the registered office and principal office (if any) of corporate debtor	G-65A, LGF, Kalkaji, New Delhi-110019
6.	Date of closure of Insolvency Resolution Process	16.02.2020
7.	Liquidation commencement date of corporate debtor	13.05.2021 (Order uploaded on 02.06.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Sandeep Kumar Bhatt. Regd. No- IBBI/IPA-002/IP-N01064-C01/2017-2018/10298.
9.	Address and e-mail of the liquidator, as registered with the Board	83-B, Pocket-IV, Mayur Vihar Phase-1, New Delhi-110091. Email Id- skbmica@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	83-B, Pocket-IV, Mayur Vihar Phase-1, New Delhi-110091. Email Id- skbmica@gmail.com
11.	Last date for submission of claims	02.07.2021

Notice is hereby given that the National Company Law Tribunal New Delhi, Principal Bench has ordered the commencement of Liquidation of M/s **KMG A TO Z SYSTEMS PRIVATE LIMITED** on 13.05.2021 (Order uploaded on 02.06.2021).

The stakeholders of **KMG A TO Z SYSTEMS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 02.07.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date: 04.06.2021

Name of Liquidator: Sandeep Kumar Bhatt

Place: New Delhi

Regn No: IBBI/IPA-002/IP-N01064-C01/2017-18/10298